

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **13.07.2021** at **10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT:** SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/892/2019 IN CP/1226/IB/2018  
NAME OF PETITIONER : A Arumugam (RP) of M/s RL Logistivs Pvt Ltd  
NAME OF RESPONDENT : VS Enterprises & 1 another  
SECTION : Sec.60(2) of IBC

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**ORDER**

Due to administrative exigencies in relation to sitting in Bench-II,  
the matter could not be taken up today. List this matter  
on **12.08.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS